RAJYA SABHA [3]	March.	2005]
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Year	Delhi	Mumbai
2003-04 2004-05 (upto 31.1.05)	190592	186650
	119035	151424

Creation of a Knowledgeable Commission

- 313. SHRI JESUDASU SEELAM: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:
- (a) whether Government have decided to create a Knowledgeable Commission to strengthen the roots and sinews of our capacity and capability building so that we are better prepared for the challenges of the 21st century;
- (b) if so, whether the main purpose of this Commission would be a catalyst in setting ambitious knowledge targets and enabling agencies to attain these; and
- (c) if so, by when the Commission is likely to function and the details of other members of the Commission?
- THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD): (a) The Prime Minister has announced the intention of the Government to set up a National Knowledge Commission. This is currently under finaiization.
 - (b) Would be detailed when finalized.
 - (c) Would be detailed when finalized.

Private Companies using their own Cables

- †314. SHRI MOTILAL VORA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:
- (a) whether Government have reviewed the decision awarded by TRAI in January, 2005, which would adversely affect the amount being received by BSNL and MTNL from ADC;
 - (b) if so, the details thereof;

[†] Original notice of the question was received in Hindi.